

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **29.01.2021** at **2.15 P.M**
THROUGH VIDEO CONFERENCING

PRESENT: **SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)**
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/3/2017
NAME OF THE APPLICANT : Prakash Rexine Pvt Ltd & 3 Ors
NAME OF THE RESPONDENT : G. Shreepal Samdariya
UNDER SECTION : 241/242 OF CA 2013

ORDER

Due to paucity of time, the matter stands adjourned to **12.03.2021**.


(K. NATARAJAN)
Deputy Registrar

MS